

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.K GUPTA

Petition(s) for Special Leave to Appeal (Civil) No(s).4943/2008

RAYEESABEGUM & ANR.

Petitioner(s)

VERSUS

SPECIAL LAND ACQUISITION OFFICER
(With office report)

Respondent(s)

Date: 17/07/2009 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Ms. Anitha Shenoy, Adv.

UPON hearing counsel the Court made the following
ORDER

Respondent to file counter affidavit within four weeks.

List again on 26.8.2009.

(M.K. GUPTA)
Registrar